

ANNEXURE – III

List of Operational creditors (other than Workmen and Employees and Government Dues)

Name of the Corporate Debtor: Gorgeous Skin Private Limited; Date of Commencement of CIRP: 11th November 2022; List of Creditors as on:20.03.2023

SI. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	SHAMK Mercantile Private Ltd.	20.02.2023	10,39,92,293/-	Nil	Unsecured	Nil	Nil	No	Nil	Nil	Nil	10,39,92,293/-	Nil	Refer Note
2	Trig Detectives Private Ltd.	22.02.2023	2,041,307/-	Nil	Unsecured	Nil	Nil	No	Nil	Nil	Nil	2,041,307/-	Nil	Refer Note
	Total		10,60,33,600/-									10,60,33,600/-		


Note:

The IRP had published a Public Announcement dated November 14, 2022, in Form A pursuant to Section 15 of IBC read with Regulation 6 of IBBI (Insolvency Resolution Process for Corporate Person) Regulation, 2016 for submission of claims by creditors, the last date for submission of claims as per public announcement was November 25, 2022. Further, as per Regulation 12(2) of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulation, 2016,

“A creditor, who fails to submit claim with proof within the time stipulated in the public announcement, may submit the claim with proof to the interim resolution professional or the resolution professional, as the case may be, on or before the ninetieth day of the insolvency commencement date.”

In this matter, the period of 90 days for submission of claims was over on February 09, 2023, as the insolvency commencement date was November 11, 2022. And the claim filed by SHAMK Mercantile Private Limited in Form B was received by the IRP vide email dated February 20, 2023. Further, the Claim filed by Trig Detectives Private Limited in Form B was received by the IRP vide email dated February 22, 2023.

Resolution Professional
In the matter of Gorgeous Skin Private Limited


Arun Kapoor
IBBI Registration Number - IBBI/IPA-003/IP-N00030/2017-18/10230

